

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1096
ANSWERED ON 28.07.2026

RENEWABLE ENERGY GENERATION IN EASTERN UTTAR PRADESH

1096. SHRI RATANJIT PRATAP NARAIN SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total capital investments attracted to the renewable energy generation sector in eastern Uttar Pradesh;
- (b) the technical assessments conducted regarding the average solar radiation index measured across blocks in Kushinagar district;
- (c) the number of commercial institutions utilizing solar captive power plants within the district territories;
- (d) the regulatory frameworks simplified to facilitate swift grid connectivity for private solar power developers; and
- (e) the total transmission infrastructure capacity built for handling high-voltage renewable power evacuation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) Renewable Energy sector of the country has attracted Foreign Direct Investment (FDI) amounting to approx. USD 22.3 Bn since FY 14 till FY 26. During the same period, 12 Public sector banks, IREDA, PFC, REC, NaBFID, IIFCL & SIDBI have cumulatively deployed approx. Rs. 12.78 Lakh Crores in Renewable Energy sector.

IREDA, has cumulatively disbursed Rs.3,843.23 Cr. towards new and renewable energy projects in the state of Uttar Pradesh.

Further, as per inputs received from Uttar Pradesh New and Renewable Energy Development Agency (UPNEDA), the total capital investment of Rs.3,515 Cr. has been made in the Utility Scale Solar generation sector in eastern Uttar Pradesh.

(b) The National Institute of Solar Energy (NISE), an autonomous institution under the Ministry of New & Renewable Energy, has undertaken the Solar Resource Assessment to assess the solar resource potential across the country. As per the assessment of NISE, the solar potential estimated in the Kushinagar district is around 331.04 MWp.

(c) As per inputs received from UPNEDA, total 04 number of commercial institutions are utilizing solar captive power plants within the district territories.

(d) As per inputs received from UPNEDA, the regulatory framework to facilitate for grid connectivity for private solar power developers in Uttar Pradesh is governed by the provisions of the (UPERC Terms and Conditions for Open Access) Regulations & UPERC (Captive and Renewable Energy Generating Plants) Regulations, 2024.

(e) The Ministry of New and Renewable Energy (MNRE) is implementing the Intra-State Transmission System (InSTS) Green Energy Corridor (GEC) Phase-II scheme in seven states including Uttar Pradesh. The implementing agency is Uttar Pradesh Power Transmission Corporation Limited (UPPTCL) for creation of transmission infrastructure for renewable energy.

In UP, the transmission infrastructure plan comprises of 2,567 ckm of transmission lines and 10,440 MVA of substations is being implemented for evacuation of about 4,000 MW of renewable energy capacity.

As on 30.06.2026, 498 ckm transmission lines have been constructed and 4120 MVA capacity substations have been charged.
